

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
(1)	Cibivishnu Sai Vihari	Counsel for R2 Petitioner	Sai Vihari
(2)	S Aravinthan PXX Fox Market & Associates	Counsel for R2	[Signature]
3)	KIRANASAMY G.V.MOHAN KUMAR	Counsel for Respondent	[Signature]
4.	A.R. Karan Kumar Prattig for M.V.K. Rajagopal	Counsel for R7	[Signature]

ORDER

Counsel for Petitioner present. Counsel for R1 present. Counsel for R3 to R6 present.
Counsel for R7 present. At request, time is enlarged. Put up on 15.09.2017 at
10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)